

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
LOK SABHA
UNSTARRED QUESTION NO. 3082
TO BE ANSWERED ON 21.03.2017

Pollution due to Fire Crackers

3082. SHRI KAUSHAL KISHORE:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether in view of the increasing air pollution, the Government proposes to ban fire crackers during festivals/ ceremonies specially in marriage ceremony;
- (b) if so, the details thereof; and
- (c) if not, the steps being taken in this regard?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI ANIL MADHAV DAVE)

- (a) to (c) There is no proposal currently under consideration of the Government to ban fire crackers during festivals/ ceremonies. The Ministry of Environment, Forest and Climate Change has notified noise standards for fire crackers under the Environment (Protection) Rules, 1986 to control noise pollution levels from fire-crackers. The steps taken to control pollution levels *inter alia* include advisories for noise monitoring on the occasion of Diwali; prohibition of the use of fireworks between 10.00 p.m. and 06.00 a.m.; publicity regarding the ill effects of fire-crackers, sensitisation of students through course curriculum besides general awareness building of public at large to avoid bursting of fire-crackers; and issuance of directions under Section 5 of Environment (Protection) Act, 1986 and under section 18 (1) (b) of Air (Prevention and Control of Pollution) Act, 1981.
